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SLP(C)... 5432-5439 OF 2001

ITEM No.9 Court No. 3 SECTION XVIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC5432-5439/2001

(From the judgement and order dated 08/11/2000 in LPA 283/00 LPA 286/2000, LPA 302/00, CM 540/00, LPA 377/00, LPA 354/00, LPA 305/00 & LPA 306/2000 sc137300IGH COURT OF J & K AT JAMMU)

VISHAL GUPTA & ORS. Petitioner (s)

VERSUS

STATE OF JAMMU & KASHMIR & ORS. Respondent (s)

With I.A. 1-8 (for c/delay in filing SLP)
(With Office Report)

Date : 31/08/2001 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE B.N. KIRPAL
HON'BLE MR. JUSTICE N. SANTOSH HEGDE

For Petitioner (s) Mr. G.M. Kawoosa, Adv.
Mr. N. Ganpathy, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J

.SP2

Delay condoned.
Issue notice.
Stay in the meanwhile.
Tag with SLP(C) No. 6161-6163/2001.

.SP1

Kalyani. (S.L. GOYAL) @@
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